

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 37

CP No. 51/Chd/Hry/2023

Under Section 252(3), CA 2013

In the matter of:

Starsworld Music Entertainment Pvt. Ltd.

...Appellant

Vs

ROC,

...Respondent

Present: Mr. Sumit Kumar, PCS for the appellant.

List the matter before Regular Bench for arguments on 28.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta